

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

1. C.P. (IB)-432/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.05.2018**

NAME OF THE PARTIES: Jayraj Engineering Contractors

v/s.

Neo Structo Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

ORDER

The professional representing the applicant present. The date of hearing of the case could not be informed to the respondent as the matter is listed suddenly on the board today. The applicant is directed to take out one more notice clearly indicating next date of hearing to the respondent and file proof of service in the form of an affidavit. Time granted. List this matter on 4.06.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)
Date: 15.05.2018

Sanjay

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)